

The High Court of Gujarat
Ahmedabad
Date: 20/08/2026

NOTICE

HCG-05/2026

It is hereby notified that ;

- (1) Hon'ble Ms. Justice Nisha M. Thakore would not be available for Judicial as well as Administrative Work **on 21.08.2026 and 24.08.2026.**
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Ilesh J. Vora and Hon'ble Mr. Justice R. T. Vachhani) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice A.Y. Kogje and Hon'ble Ms. Justice Nisha M. Thakore.)
- (3) Hon'ble Mr. Justice A.Y. Kogje would sit Single **on 21.08.2026** and take up the matters at Sr. No. **58** to Sr. No. **83** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice M. R. Mengdey.)

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)